

Annexure-2

Name of the corporate debtor: HIGHLAND AUTOMOBILES PRIVATE LIMITED ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 20.05.2024

In accordance with Section 25(2) (e) , IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed				Total Claim for Voting Share (₹)	Nature of claim	Amount covered by	Whether related party?	% of voting share in CoC				
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

